

reports large migrations of persons domiciled in the French and the Portuguese Possessions have taken place during recent months into India.

(b) No. The State Governments are no doubt taking suitable measures.

Shri M. S. Gurupadaswamy: What steps have been taken by the State Governments in regard to rehabilitation. Has Government got any information?

Shri Sadath Ali Khan: The Collector of Central Excise, Baroda, has been instructed to allow refugees to bring personal and household effects without any restrictions, provided they are intended for their personal use only.

Shri M. S. Gurupadaswamy: May I know whether information has been collected by the Centre from the State Governments as to how many immigrants have so far been rehabilitated?

Shri Sadath Ali Khan: At present, it is a provincial matter and the Governments of Bombay and Saurashtra are dealing with it. We have not received any requests from any persons for their rehabilitation.

DYE STUFFS

*156. **Shri K. C. Sodhia:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the total number of Industrial Units registered so far for the manufacture of dye-stuffs;

(b) which of them are working at present and where are these located;

(c) what was their total output during 1953-54; and

(d) how many of the units mentioned in part (a) above are (i) Indian concerns, (ii) foreign concerns and (iii) others?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) Three.

(b) All the three are in production and are located at Parnera (Surat), Bhatghar (Poona) and Delhi.

(c) 1,932,430 lbs.

(d) All are Indian concerns.

Shri K. C. Sodhia: May I know the total import of dyes during 1953-54?

Shri T. T. Krishnamachari: The import, in quantity, was 15,684,350 lbs.

Shri K. C. Sodhia: What varieties are being manufactured now?

Shri T. T. Krishnamachari: There are quite a lot. For instance, there are acid dyes, fast colour developing salts, Rapitogen, sulphur black etc.

Shri Bansal: May I know if the Government of India has been approached by one of the manufacturers to allow them to enter into partnership with a foreign concern, and, if so, what is the Government of India's attitude in the matter?

Shri T. T. Krishnamachari: More than one has approached us. Our attitude is to encourage more production in this country with or without partnership of foreign concerns.

Shri Joachim Alva: In permitting the 49 per cent. ratio for foreign concerns along with Indian concerns Government carefully scrutinise the list of share-holders of the 51 per cent. so that the 49 per cent. foreign holders do not have dummy holders from the other side so as to gain strength?

Shri T. T. Krishnamachari: The question is framed on the usual fallacious hypothesis "Have you left off beating your wife?". I do not accept the basis of this question.

DISCUSSION WITH THE PRIME MINISTER OF CHINA

*157. **Shri D. C. Sharma:** Will the Prime Minister be pleased to make a statement on the recent talks held in New Delhi between him and Mr. Chou En-lai?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): The talks with Mr. Chou En-lai were confidential, and it is not customary